



File No. 10/03/2020-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 3<sup>rd</sup> March 2020

**ORDER**

In exercise of the powers conferred by Section 419 of the Companies Act, 2013, the Hon'ble President, NCLT hereby re-constituted the Benches at New Delhi for the purpose of exercising and discharging the functions assigned by the statute (s). This is in partial modification of Order dated 25.7.2019 & other subsequent orders in this regard. The Benches shall comprise of:

**Principal Bench at NCLT, New Delhi- Court No. I**

1. Shri B.S.V Prakash Kumar, Acting President
2. Shri Hemant Kumar Sarangi, Member (Technical)

**NCLT, Division Bench at New Delhi- Court No. II**

1. Shri Ch. Mohd. Sharief Tariq, Member (Judicial)
2. Shri L.N. Gupta, Member (Technical)

**NCLT, Division Bench at New Delhi- Court No. III**

1. Shri Ch. Mohd. Sharief Tariq, Member (Judicial)
2. Ms. Sumita Purkayastha, Member (Technical)

**NCLT, Single Bench at New Delhi- Court No. IV**

Dr. Deepthi Mukesh, Member (Judicial)

**NCLT, Division Bench at New Delhi- Court No. V**

1. Shri Abni Ranjan Kumar Sinha, Member (Judicial)
2. Shri Kapal Kumar Vohra, Member (Technical)

**NCLT, Division Bench at New Delhi- Court No. VI**

1. Shri Patibandla Satyanarayana Prasad, Member (Judicial)
2. Dr. V.K. Subburaj, Member (Technical)

2. This shall come into force with effect from 4<sup>th</sup> March 2020.
3. This issues with approval of the Hon'ble Acting President, NCLT.

  
(Shiv Ram Bairwa)  
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/ Amaravati.
4. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.

7. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
8. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
9. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
10. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
11. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
12. Bar Council, New Delhi/Mumbai

